

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. †6111**

**TO BE ANSWERED ON THE 11<sup>TH</sup> APRIL, 2017/ CHAITRA 21, 1939 (SAKA)**

**TAKING OF BRIBES BY POLICE**

**†6111.      SHRI HARISHCHANDRA CHAVAN:  
              SHRI PRATAPRAO JADHAV:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether personnel/officers belonging to the Delhi Police have been caught taking bribes;**
- (b) if so, the total number of such cases reported and the action taken against guilty personnel location and individual wise;**
- (c) the steps taken to curb graft in the Delhi police department; and**
- (d) the extent to which the said tendency has been curbed as a result thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) and (b):    The number of cases registered against erring Delhi Police personnel during the years 2014, 2015 and 2016 is 56, 39 and 14 respectively. Details of action taken against guilty police personnel during the year 2016 are at Annexure.**

**(c):    The steps taken to curb graft in the Delhi Police department include checking of corrupt practices of police personnel by the Vigilance Branch of**

**Delhi Police; setting up of Public Grievances Cells in each District; deterrent action against erring personnel; facility to public to file complaints on toll free numbers 23417995, 23416401, 23416402, 23416403 and 23416404, anti-corruption helpline No.1064 and P.O. Box No.171; single window system in Police Head Quarter to monitor complaints; organizing Jan Sampark Sabhas by District DCsP/ Addl. DCsP regularly with members of the public; sensitization of police personnel to refrain from indulging in corrupt activities; and publicity in both electronic and print media to encourage people to report corruption.**

**(d): Delhi Police has informed that as a result of the steps taken to curb graft and stringent action taken against guilty police personnel, the number of such cases has shown a decline from 39 in 2015 to 14 in 2016.**

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**Details of cases registered and action taken against guilty police personnel during the year 2016**

Sl. No.	FIR details	Rank, Name & No. of Police Personnel	Present position of the case	Departmental action taken against erring police personnel
1.	FIR No. 01/16, dated 15.01.2016, u/s 7/8/13(1)d Prevention of Corruption (POC) Act & 120-B IPC, PS Vigilance Branch Delhi.	Ct. Yashpal Singh No. 1484/W (28082589) Ct. Rajpal No. 2706/W (28092498)	Pending Investigation	Departmental Enquiry (DE) ordered.
2.	FIR No. RC-DAI-2016-A-00011, PS-CBI/ACB New Delhi dated 01.05.2016 u/s 7,12,13(2) r/w 13 (1)(d) of POC Act.	Inspr. Kehar Singh No. D-I/55 (16960019)	Pending Investigation	He was placed under suspension and later on re-instated.
3.	FIR No. RC-DAI-2016-A-0015 dt. 10.05.2016 u/s 7 POC. Act PS CBI ACB New Delhi	ASI (Exe.) Bhoori Singh, No. 2125/NE (PIS No. 28801447)	Pending Investigation	Nil
4.	FIR No. 03/16 dt. 29.06.2016 u/s 7/13(1)(d) POC Act PS Vigilance, Delhi.	SI Gaurav, No. D/4005, (PIS No. 16100054)	Pending Investigation	DE ordered
5.	FIR No. RC-DAI-2016-A-0005, dt 14.3.16, u/s POC Act PS CBI/ACB, Delhi	ASI Satbir Singh, No. 3105/OD, (now 5337/PCR) 28801007	Pending Trial	DE ordered
6.	FIR No. RC-DAI-2016-A-0002, dt 29.1.2016 u/s 07 POC Act PS CBI/ACB, Delhi	SI Tulsi Ram, No. 2246-D PIS No. 28780907	Pending Trial	DE ordered
7.	FIR No. RC-DAI-2016-A-0037 dt. 28.10.16 U/s 7 POC Act.-1988 PS CBI (ACB) Delhi	HC Sarup Singh No. 199/NW (PIS No. 28961508)	Pending Investigation	Under Suspension
8.	FIR No. 218/16, dated 09.04.2016, u/s 384/385/452/34 IPC, PS Dwarka South, New Delhi.	Ct. Sandeep, No. 596/SB (PIS No. 28120242).	Pending Trial	Dismissed from the service
9.	02/16 u/s 7/13(i) d, POC Act, 384 IPC PS Vigilance, Delhi	Ct. Raj Karan No. 3982/Sec. PIS No. 28930013	Pending investigation	DE ordered
10.	FIR No. 5/16 dated 21.09.16 u/s 7/13(1)(d) POC Act, PS Vigilance Branch, Delhi	W/Insp. (now SI) Saroj No. D/1416 PIS No. 28830134	Pending investigation	Preliminary enquiry pending
11.	FIR No.04/2016 dated 06.04.2016 u/s 409/420/120-B IPC & 13 (1)d r/w 13(2) POC Act 1988 PS Vigilance Bureau Flying Squad, Mohali, Punjab.	Ct. Daya Kishan No. 1433/ND (Now 2268/DAP) PIS No. 28081093	Pending Investigation	DE ordered
12.	FIR No. 04/16 dated 22.08.2016 U/s 7/13(1)(d) POC Act, PS Vigilance, Delhi.	ASI Yatender Kumar No. 2302/T	Pending investigation	Under suspension and facing DE
13.	FIR No. 06/16 dated 26/09/2016 u/s 7/13(1)(d) POC Act, PS Vigilance Branch, Delhi	Const. Dinesh No. 3125/T (PIS No. 28100533)	Pending investigation	Under suspension and facing DE
14.	FIR No.05, DT.21.09.16 u/s 7/13(1)D POC Act PS Vigilance	Inspr. (now SI) Saroj Sharma, D-1416	Pending Investigation	DE ordered